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GUJARAT PANCHAYAT SERIVCE (Conditions of Service) RULES, 1977

CONTENTS

- 1. Short title
- 2. Definitions
- 3. Application of Bombay Civil Services Rules, 1959 to panchayat servants
- 4. Modifications
- 5. Repeal and Savings

SCHEDULE 1:- SCHEDULE

GUJARAT PANCHAYAT SERIVCE (Conditions of Service) RULES, 1977

No. KP/63/(77)/PRR-1076-2888-TH.-In exercise of the powers conferred by section 323 read with section 203 of the Gujarat Panchayats Act, 1961 (Guj. VI of 1962), the Government of Gujarat hereby makes the folloing rules, namely:

1. Short title :-

- (1) These rules may be called the Gujarat Panchayat Service (Conditions of Service) Rules, 1977.
- (2) They shall come into force with effect from the date of their publication in the Official Gazette.

2. Definitions :-

In these rules, unless the context otherwise requires:

- (a) "the Act" means the Gujarat Panchayats Act, 1961;
- ¹[(b) "District Cadre", 'Taluka Cadre' and 'Local Cadre' means respectively the District Cadre, Taluka Cadre and Local Cadre as constituted by Government Order Panchayats Housing and Urban Development Department No. KP/40/70/PRR-J075/1668/TH, dated the 30th March, 1977].
- (c) "Government" means the Government of the State of Gujarat :
- $\mathbf{1}[(d)$ "Panchayat" means a District Panchayat, Taluka Panchayat or

as the case may be, a Gram Panchayat or a Nagar Panchayat].

- (e) "Panchayat Service" means the Panchayat Service as constituted under section 208;
- ¹ [(f) "Panchayat Servant" means any person who belongs to the Superior Panchayat Service or as the case may be. Inferior Panchayat Service].
- (g) "Section" means a section of the Act;
- (h) "Superior Panchayat Service" and "Inferior Panchayat Service" means respectively the Superior Panchayat Service and the Inferior Panchayat Service as constituted respectively by clause (a) and clause (d) of subrule (2) of rule 3 of the Gujarat Panchayat Service (Classification and Recruitment) Rules, 1967.
- 1. Subs. vide [Noti. No. KP/13/1985/NPM/1083/1693/(1)K-1, dt 18-5-1985 -Guj. Govt Gaz., Ex. Pt. I-A dt. 21-5-1985, P. 53-1]

3. Application of Bombay Civil Services Rules, 1959 to panchayat servants:-

The Bombay Civil Service Rules, 1959, (except the Revised Pension Rules, 1950 and the rules relating to pension, gratuity and other retire- meat benefits elsewhere continued therein) (here-in-after referred to as 'the Civil Service Rules") as in force at the commencement of these rules shall, as amended by Government from time to time, apply to the Panchayat Servants subject to the modifications specified in rule 4.

4. Modifications :-

- (1) The authority in the Civil Services Rules vested in the Government of Gujarat or any authority subordinate to the Government shall, in regard to the panchayat servants, be considered to vest in the District Panchayat.
- (2) In the Civil Service Rules, unless the context otherwise requires.
- (i) for the words "Government servant" whenever they occur, the words "panchayat servant" shall be substituted;
- (ii) for the words "Government service" wherever they occur, the words "Panchayat Service" shall be substituted;
- (iii) for the words "in the service of Government" wherever they occur, the words "in the service of panchayat" shall be substituted;

- (iv) for the words "Consolidated fund of the State" wherever they occur, the words "Taluka Fund" or, as the case may be, "District" fund shall be substituted; and
- (v) for the words "Head of Departments" whenever they occur the words "District Development Officer" shall be substituted;

5. Repeal and Savings :-

Any rules corresponding to the Civil Services Rules in force before the commencement of these rules and applicable to the panchayat servants are hereby repealed,

Provided that such repeal shall not:-

- (a) affect the previous operation of the rules so repealed or anything duly done or suffered thereunder, or
- (b) affect any right, privilege, obligation or liability acquired, accused or incurred thereunder; or
- (c) affect any penalty, forfeiture of punishment incurred thereunder; or
- (d) affect any investigation, legal proceedings or remedy in respect of any such right, privilege, obligation, liability, penalty, forfeiture or punishment as aforesaid and any such investigation, legal proceeding or remedy may be instituted, constituted or enforced and any such penalty, forfeiture or punishment may be imposed under the corresponding provisions of the Civil Service Rules and where there are no corresponding provisions under the Civil-Service Rules, such investigation, legal proceeding or remedy may be instituted, continued or enforced in accordance, with the rules so repealed and the penalty, forfeiture or punishment may be imposed thereunder, as if the rules were not repealed:

Provided further that anything done or any action taken under any of the rules so repealed shall be deemed to have been done or taken under the corresponding provisions of the Civil Service Rules.

-Order u/s 203(2), dt. 30-3-1977. No. KP/40(77) PRR/1075/1668-TH.-In exercise of the powers conferred by sub-section (2) of section 203 of the Gujarat Panchayats Act, 1961 (Guj. VI of 1962), and in supersession of Government Order. Panchayats and Health Department No. KP/873/PRD/39/67-Th, dated the 2nd January, 1967 the Government of Gujarat hereby directs:- ¹ ["(1) that the Panchayat Service shall consist of District Cadre, Taluka Cadre and

Local Cadre. (2) that the posts specified in Part I of the Schedule appended here to shall belong to a District Cadre. (3) that the posts specified in Part II of the said Schedule shall belong to a Taluka Cadre, and (4) that the posts specified in Part III of the said Schedule shall belong to a Local Cadre.]

1. Subs. by Notifi. d. 18-5-1985, G.G. Gaz. Ext., Pt. I-A, dt. 21-5-1985, p. 53-3.

SCHEDULE 1 SCHEDULE

Statement indicating the respective cadres to which the different posts in the Panchayat Service belong \\\\\PART I\\\\ District Cadre A. The posts borne on the establishment of district panchayat and taluka panchayats subordinate to it, as specified below: \\\\\(General) I. The following posts of the Avalkarkun's Cadre namely: - 1. Avalkarkun 2. Office Suprintendent (including those of former District Local Board and District School Board). 3. Head Clerk (including those of former District Local Board and District School Board). 4. Senior Clerk (including those of former District Local Board and School Board). II. The following posts of the Central Cadre, namely: - 1. Clerk 2. Cashier (Clerk's grade) 3. Typist III. The following posts of the General Cadre of same, namely: - 1. Store keeper 2. Stenographer, Grade II 3. Steno Typist 4. Godown Keeper \\\\\ (Agriculture) 1. Agricultural Officer (Grade I) 2. Assistant District Agricultural Officer Grade I 3. Assistant District Agricultural Officer (Grade II) 4. Agricultural Officer Grade II (inclusive of post of extension officer (Agriculture). 5. Agricultural Supervisor 6. Assistant Agricultural Supervisor 7. Agricultural Assistant 8. Water Utilisatian Officer 9. Extension Officer (Soil conservation) 10. Senior Chemist 11. Junior Chemist 12. Field Nutrition Officer 13. Assistant Field Nutrition Officer 14. Senior Accountant and Head Clerk 15. Operator 16. Laboratory Assistant 17. Extension Officer (Agriculture) Grade I 18. Nutrition Assistant 19. Senior Mechanic 20. Plant Protection Officer 21. Seed Inspector 22. Cashier (Senior Clerk's Grade) 23. Laboratory Assistant 24. Operator cum Mechanic 25. Driver \\\ (Veterinary and Animal Husbandry) 1. Veterinary Officer, Grade I 2. Veterinary Officer, Grade II 3. Extension Officer (Animial Husbandry) 4. Assistant District Veterinary Officer 5. Live Stock Inspector 6. Milk Recorder 7. Veterinary Compounder \\\\ (Accounts) 1. Accountant 2. Divisional Accountant 3. Internal Auditor 4. Senior Accounts Clerk 5. Taluka Panchayat Accountant 6. Deputy Accountant 7. Senior Clerk 8. Auditor (For the grade of Senior Clerk) 9. Cashier (For the grade of Senior Clerk) 10. Examiner (For the grade of Senior Clerk) \ \ \ \ (Revenue) 1. Circle Inspector 2. Surveyor (Industries and Co-operation) 1. Assistant Inspector (Industries) 2. Instructor 3. Assistant Instructor 4. Extension Officer (Industries) (Industries Supervisor's Cadre) 5. Extension Officer (Co-operation) (Assistant District Co-operative Officer's Cadre). 6. Co-operative Supervisor, Grade II 7. Co-operative Officer Grade I 8. Store keeper (Cluster type training centre). 9. Forman (Turner Fitter, Carpentary, Smithy) 10. Senior Clerk cum Accoutant (Cluster type training centre) 11. Skilled worker (All Trades) 12. Foreman (Production cum facility centre) 13. Manager cum Foreman for common facility centre 14. Production Assistant 15. Machine Operator 16. Commercial Accountant 17. Economic Investigator 18. Survey cum Planning Officer 19. Technical Assistant (All trades) 20. Fitter (All trades) 21. Mechnical Supervisor 22. Mechanical Foreman 23. Master Craftsman 24. Machine drawing teacher cum draftsman 25. Superintendent for Farm Implemenation Manufacturing Workshop 26. Co-operative

Supersvisor, Grade III 27. Manager, Poultry Demonstration cum Extension Centre 28. Superintendent, Cluster type Training Centre 29. Manager cum Foreman 30. Instructor, Flying and Training Works 31. Mechanical Assistant 32. Store Keeper-cum-Accountant, Lacquer Work Centre, Sankheda 33. Instructor, Ambar Charkha Training Schools 34. Technical Specialist 35. Jober-cum-Mechanic 36. Industries Promotion Officer \ \ \ \ Medical, Public Health, and Ayurved 1. Assistant Medical Officer 2. X-Ray Technician 3. Ayurvedic Inspector 4. Assistant Ayurvedic Inspector 5. Vaidya 6. Senior Sanitary Inspector 7. Sanitary Sub Inspector 8. Social worker (family planning including extension workers family planning 9. Field worker (Family Planning) 10. Health Visitor 11. Auxiliary Nurse 1 [12. Auxiliary Nurse mid wife and Female Health Worker 13. Vaccinator 14. Medical Officer, Class III 15. Distaict Extension Educator 16. Auxiliary Field worker 17. Candidate vaccinator 18. Computer 19. Mid wife 20. Sanitary Inspector, and Vaccinator Supervisor 21. Nurse 22. Nurse Mid wife 4 23. Compounder 24. Tracoma Supervisor 25. Leprosy Supervisor 26. Leprosy Assistant 27. Driver 28. Projectionist 29. Laboratory Technician 30. Artist cum photographer 31. Public Health Nurse 32. Para Medical Assistant 33. Epidemiologist cum sanitary supervisor 34. Deleted* 35. Senior Health Inspector (Education) 36. Assistant Administrative Officer 37. Assistant Deputy Educational Inspector 38. Extension Officer (Education) 39. Office Superintendent. 40. Head Clerk 41. Assistant Librarian 42. Assistant Accountant 43. Primary Teachers 44. Driver 45. Multipurpose Health Worker 46. Female Health supervisor \ \ \ \ \ Social welfare 1. Assistant Social Welfare Officer 2. Social Welfare Inspector, Senior Grade and Junior Grade 5. Mukhya Sevika 4. Sanchalak (Social Welfare Centres and Balwadis) 5. Chief Child Welfare Organiser 6. Child Welfare Organiser 7. Mukhya Sanchalak 8. Assistant Sanchalak 9. Superintendent, Backward Class Hostel 10. Sevak \ \ \ \ (Prohibition) 1. Prohibition Propaganda Officer 2. Organiser, Sanskar Kendra 5 \ \ \ \ \ \(Public Works) 1. Supervisor 2. Extension Officer (Rural Engineering) 3. Overseer 4. Draftsman 5. Assistant Draftsman 6. Tracer 7. Technical Assistant 8. Computer 9. Mechanic 10. Assistant Mechanic 11. Electrician 12. Wireman 13. Cinema Operator 14. Driver 15. Bull Dozer Operator 16. Assistant Bull Dozer Operator 17. Fireman 18. Motor Mechanic 19. Mistry 20. Roller Driver 21. Sub Overseer 22. Assistant Store Keeper 23. Manager cum Foreman 24. Alto Mechanic \ \ \\\(Block Establishment) 1. Gram Sevak 2. Gram Sevika 3. Extension Officer (Panchayat) 4. Chitnis, Mahalkari's Grade 5. Assistant Taluka Development Officer 6. Driver \\\\ (Statistical) 1. Statistical Assistant 2. Senior Investigator 3. Junior Investigator 4. Research Assistant A. All posts belonging to the Inferior Panchayat Service under the District Panchayat *B. Talati cum Panchayat Secretary; 6 \ \ \ \ \ \Part 2- Taluka Cadre 1. Aya 2. Dai 3. Kotwals 4. All posts belonging to the Inferior Panchayat Service under the taluka panchayat \ \ \ **Part 3-Local Cadre I. Secretary of a Nagar Panchayat II. The following posts under the Nagar or as the Case may be. Gram Panchayat, namely- 1. Chief Officer (Nagar Panchayat) 2. Head Clerk 3. Senior Clerk 4. Junior Clerk 5. Vasulati Clerk 6. Typist 7. Octroi Clerk 8. Accountant 9. Cashier 10. Tax Inspector 11. Shop Inspector 12. Octroi Inspector 13. Overseer 14. Power House Manager 15. Sanitory Inspector 16. Driver 17. Cleaner 18. Posts required for schools run by the Panchayat 19. Posts required for libraries run by the Panchayat 20. Posts required for dispensaries run by the Panchayat III. All-posts belonging lo the inferior panchayat Service under Gram Panchayat or Nagar Panchayat. IV. All other technical and non-technical posts under the Gram Panchayat or Nagar Panchayat].